HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-CRM(M) No. 04/2020 EMG CrlM No. 09/2020

Sandeep Kumar

...Applicant(s)/Petitioner(s)

Through:- Mr. Anil Sethi, Advocate

V/S

U.T. of Jammu and Kashmir and others

...Non-applicant/Respondent

Through: - Mr. Aseem Sawhney, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Learned counsel for the respondents seeks and is granted time to file objections with advance copy to learned counsel for the petitioner.

The main petition along with the interim application shall come up for consideration on 26.05.2020.

(PUNEET GUPTA) JUDGE

Jammu 20.05.2020 Tarun